

11 FEBRUARY 2015

SC/11774

Security Council Al-Qaida Sanctions Committee Adds One Individual to Its Sanctions List

SECURITY COUNCIL | PRESS RELEASE

On 10 February 2015, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) approved the addition of the entry specified below to its Al-Qaida Sanctions List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2161 (2014) adopted under Chapter VII of the Charter of the United Nations.

A. Individuals associated with Al-Qaida

QI.C.347.15 Name: 1: DENIS 2: MAMADOU 3: GERHARD 4: CUSPERT

Title: na **Designation:** na **DOB:** 18 Oct. 1975 **POB:** Berlin, Germany **Good quality a.k.a.:** na **Low quality a.k.a.:** Abu Talha al-Almani **Nationality:** German **Passport no.:** na **National identification no.:** German national identification number 2550439611 issued in District Friedrichshain-Kreuzberg of Berlin, Germany, issued on 22 Apr. 2010, expires on 21 Apr. 2020 **Address:** a) Syria/Turkey border area as at Jan. 2015 b) Karl-Marx-Str. 210, 12055 Berlin, Germany (primary address). **Listed on:** 11 Feb. 2015 **Other information:** Physical description: eye colour: brown; hair colour: black; height: 178cm; Tattoos: BROKEN DREAMS in letters (on back) and landscape of Africa (on right upper arm). Father's name: Richard Luc-Giffard; Mother's name: Sigrid Cuspert. European arrest warrant issued by investigating judge at the Federal Court of Justice of Germany, dated 14 May 2014 and 5 Dec. 2014.

In accordance with paragraph 36 of resolution 2161 (2014), the Committee has made accessible on its website the narrative summary of reasons for listing of the above name, at the following URL:

http://www.un.org/sc/committees/1267/individuals_associated_with_Al-Qaida.shtml
(http://www.un.org/sc/committees/1267/individuals_associated_with_Al-Qaida.shtml).

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the fourth update of the List in 2015. An updated List is accessible on the Committee's website at the following URL:

http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml
(http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml).

 For information media. Not an official record.
